

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI


(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/178/2017  
NAME OF THE APPLICANT : AGD PRIVATE LIMITED  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

S. Sathya Ganesh For Practising Company Mr. M. D. Solunary	Secretary } Counsel for Petitioner.	
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**ORDER**

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

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